## NATIONAL COMPANY LAW TRIBUNAL PRINCIPAL BENCH

NEW DELHI

C.P NO. 110(ND)/2009 CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR Hon'ble President

> SH. S. K. MOHAPATRA Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 04.08.2016

NAME OF THE COMPANY:

Abinash Chander Mahajan & Ors.

M/s. Vikas Promoters Pvt. Ltd. & Ors.

S.NO.	NAME DESIGNATION	Companies Act ON REPRE	SENTATION	SIGNATURE
	MR. SUNIL FERNANDE MS. MITHU JAI MR. SIDDHARTH SH MS. PRATIKSHA CH	N, ADU ARMA, ADVOCATI	1	Mil.
	CRISHMENDU DATTO SANJANA SAPDY PANHAJ SHARMA	} AOV.	GOR PETITIONERS	Sanfaraladd

8 Sahil Dhawan J Adv For R-5

## Order

On the request made by the Counsel on behalf of Respondents, the hearing is deferred to 05.08.2016.

(CHIEF JUSTICE M.M. KUMAR)
PRESIDENT

(S.K. MOHAPATRA) MEMBER (T)

4<sup>th</sup> August, 2016 (P.K. SUD)